

Name of the Corporate Debtor: SOLO METALS PRIVATE LIMITED; Date of Commencement of CIRP: 22.05.2019; List of Creditors as on: 26.04.2021

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Identification No.	Nature of Claim	Amount of Claim received		Amount of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim inadmissible	Reason for Claim not admitted	Remarks	
				Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)													
1	Department of Sales Tax, Govt. of Maharashtra, Mumbai		Gov. Dues		2,66,97,177		22,55,189	NO	No	-	-	-	-	-	-	-	2,44,41,988.00	Not admitted as amount not due as on ICD	-	
2	Income tax Department (TDS)		Gov. Dues	07.04.2021	8,66,220		8,66,220	NO	No	-	-	-	-	-	-	-	-	-	-	
3	ESIC, Sub regional office, Panchdeep Bhawan, Plot No-9, road no-9, MIDC, Marol, Andheri (east) Mumbai-400093		Gov. Dues	30.03.2021	37,917		37,917	NO	No	-	-	-	-	-	-	-	-	-	-	
Total					2,76,01,314		31,59,326			-	-	-	-	-	-	-	-	2,44,41,988.00		